

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3459
ANSWERED ON 17/12/2024**

**ALLOCATION OF FUNDS PER PERSON FOR AGRICULTURE AND
RURAL DEVELOPMENT**

3459. SHRI ARUN KUMAR SAGAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation of funds per person for agriculture and rural development particularly in the backward and rural areas during each of the last three years, State and year-wise;**
- (b) the amount demanded by various State Governments in this regard; and**
- (c) the amount sanctioned by the Government in this regard during the said period?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): Funds under various schemes/programmes for agriculture and rural development are made to the States/UTs based on the schematic framework. Benefits are provided to the beneficiaries who are eligible under the respective scheme/programme. Hence, overall person-wise allocation of funds in this regard is not made. Release of funds to the State Governments is a continuous process. Funds are released to State Governments taking into account the balance of funds available with the States, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes, ensuring strict adherence of the schematic guidelines and assessing the actual requirement at the ground level. Hence, the details of funds demanded by the State Governments are not specifically maintained.
